

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

**Item 22**

**IA No. 613/99/2023  
And  
CP (IB) No. 311/Chd/Pb/2022  
  
Under Section 95, IBC 2016  
R 11, IBC 2016**

**In the matter of:-**

State Bank of India

Vs.

.....Petitioner

Meezu Vij

....Respondent

**Present :**

Mr. Vishav Bharti Gupta, Advocate for the petitioner-Bank.  
Mr. Pulkit Goyal, Advocate for the respondent-RP.

Learned counsel for the petitioner has submitted that compliance affidavit has been e-filed. Let hard copy of the same be filed during the course of day. Let the matter be posted on 02.11.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)  
Member (Technical)

(Dr. P.S.N. Prasad)  
Member (Judicial)

September 13, 2023  
*Vriti*